

would become the granary of India. Now, in view of the food shortage in the country, would it not be advisable that some quick action is taken to see that the work is taken up on a war footing and the canal completed early?

SHRI KEDAR NATH SINGH: We are aware of the difficulties and we have, therefore, allocated more funds this year in the coming Plan for this canal.

DR. MAHIPATRAY MEHTA: According to the original plan, this canal was proposed to be extended to the Port of Kandla to give an opening to the sea for the States of Rajasthan and Punjab as also for defence purposes. Now, I would like to know whether they are going to stick to the original plan or are they going to revise it?

SHRI KEDAR NATH SINGH: As I had explained earlier, recasting is already in process and it depends on the availability of water—how much water will be available for this canal. Therefore, at this stage, it cannot be said whether it shall be possible to connect it with the sea.
(Interruptions).

MR. SPEAKER: Order, please. Kindly keep sitting.

Now, we move on to the next question.

Raids on Dealers in Essential Commodities in Delhi

*482. **SHRIMATI SAVITRI SHYAM:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the enforcement staff of Delhi Administration had recently raided the premises of nearly 184 licenced dealers in essential commodities such as Fair Price Shop owners, wheat licences and bread dealers in Delhi;

(b) if so, the outcome thereof; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (c): A statement is laid on the table of the Sabha.

Statement

As per information made available by the Delhi Administration, 184 licences/dealers were checked for detecting hoarding, black-marketing etc. during the period from 1.11.1974 to 15.11.1974. Out of these irregularities were detected in 150 cases. Departmental action have been taken in 138 cases and 9 cases have been registered under Defence of India Rules and 3 under Essential Commodities Act 1955.

श्रीमती सावित्री श्याम : मंत्री महोदय ने उतनी ही जानकारी दी है जितना मेरे प्रश्न में है। उन्होंने भी स्टेटमेंट में यह कहा है कि 184 लाइसेंसों का डीलर्स को चेक किया हुआ जोकि मेरे प्रश्न में भी है। कुछ अधिक जानकारी मंत्री महोदय ने नहीं दी है। जिस तरह से ये लाइसेंस होल्डर या डीलर जन साधारण के जीवन के साथ बिनाबाध कर रहे हैं उससे क्या इन बात का पता नहीं चलता है कि इन फोर्समेंट डिपार्टमेंट के लोग इनके साथ मिले हुए हैं और चुगी बाजारों पर माल पैसे ले कर जाने दिया जाता है, पैसे ले करके दोषी व्यक्तियों को छोड़ दिया जाता है। क्या मंत्री महोदय की जानकारी में यह बात नहीं है? क्या मंत्री महोदय को इसकी जानकारी भी नहीं है कि यूथ वामपंथ के कार्यकर्तियों ने पहाड़गञ्ज के एक डीलर के महा भ्रमण किया, छापाने की बात कही, तभी एनफोर्समेंट डिपार्टमेंट के लोगों ने उस डीलर को पकड़ा, उसके खिलाफ एक्शन लिया। मैं जानना चाहती हूँ कि एनफोर्समेंट डिपार्टमेंट और चुगी बाजारों के उन कर्मचारियों के खिलाफ क्या एक्शन ले रहे हैं जोकि डीलरों के साथ मिले हुए हैं?

SHRI ANNASAHEB P. SHINDE: In the course of this year more than 9000 raids were carried out. To blame the inspecting staff in a general way would not be correct. If any individual cases are brought, we will take up with Delhi Administration. But by and large very large number of actions have been taken. Cases registered were 694. Cases in which licences were cancelled were 53. Cases convicted were 32. Case acquitted one; cases pending trial 487, cases pending investigation 106 and so by and large action has been taken in respect of these cases.

श्रीमती सावित्री श्याम डीनार्ज श्रॉर लाइसेंस होल्डर्स के खिलाफ तो एकात्म रिपोर्ट का रहा है लेकिन प्रश्न यह है कि एनफोर्समेंट डिपार्टमेंट के लोगों को खिलाफ भी जो इन के साथ मिले जुले हैं, आप बताएं कि आपने आज तक क्या एक्शन रिया है। इनकी जानकारी में चाहती हूँ।

SHRI ANNASAHEB P. SHINDE: I have already replied to that. If specific cases are brought we shall take up with Delhi Administration.

SHRIMATI SAVITRI SHYAM: He has not replied to my question.

SHRI ANNASAHEB P. SHINDE: Enforcement machinery works under Delhi Administration. I said we will take up with Delhi Administration.

श्री इतहाक सम्भली : क्या सरकार की जानकारी में यह बात है कि पिछले दिनों जो छापे मारे गए दिल्ली के अन्दर और कुछ स्वयंसेवकों की पकड़ कराई हुई उनका नतीजा यह हुआ कि एसोशियल काम्युनिटीज के काम कुछ थिरे? मिनिस्टर साहब ने बताया है कि कितने लोगों को पकड़ा गया और कितनों पर किसस कार्रवाई हुई है। लेकिन उसके बाद से इन छापों का सिलसिला बन्द हो गया है। इसका नतीजा यह है कि बीजों की कीमतें फिर से उसी दरों पर पहुँच रही हैं जहाँ छापों

के पहले थीं। जबीरा मंदीजों और चोर बाजारियों के खिलाफ छापे मारने का जो सिलसिला बन्द कर दिया गया है क्या उसकी वजह से ही कीमतें नहीं बढ़ रही हैं यदि हाँ तो इस सिलसिले को कब से आप शुरू करने जा रहे हैं ?

SHRI ANNASAHEB P. SHINDE: I don't think Delhi Administration has failed to take action. Of course, one may have a different judgment about the adequacy of action taken. That is a different matter. But if the hon. Member wants to make any specific suggestion we shall welcome it.

श्री इतहाक सम्भली : यहाँ क लोगों पर क्या गुजर रही है, क्या दरवाजा मारना आपकी है? दिल्ली का अन्दर भारे हिन्दुस्तान पर पड़ रहा है। छापे मारने का नाम आप ने बन्द कर दिया है। श्रीमती सावित्री श्याम ने सही पूछा है कि एनफोर्समेंट डिपार्टमेंट जो ठंडा होकर रह गया है या जिनको ठंडा कर दिया गया है, आखिरकार इसकी वजह क्या है? क्यों नहीं फिर से छापे मारने का सिलसिला शुरू किया जाता है ?

SHRI ANNASAHEB P. SHINDE: Sir, I shall take up the matter with the Delhi Administration to keep up the tempo against the hoarders and blackmarketeers.

SHRI H. K. L. BHAGAT: Sir, I would like to know from the hon. Minister if it has come to his notice that a very large number of people, particularly, the labourers, in Delhi who are living here for a long time do not get their ration cards or they have not been given any ration cards. The procedure that is being adopted is very cumbersome. Has this come to the notice of the Minister? If not, will he kindly look into this to see that thousands of these poor people who are not getting the ration cards get them quickly?

SHRI ANNASAHEB P. SHINDE: I have all my sympathies for these underprivileged people whom the hon. Member is pleading for. But, my difficulty is that in Delhi there are about five to 10 lakhs of bogus units. This is really posing a problem. If there are genuine problems for the poorer sections of the society and if they can be brought to our notice, I shall take up the matter with the Delhi Administration.

SHRI H. K. L. BHAGAT: But no cards have been given to these people who are living here for a long time. Hundreds of them have met me; they are living here but the have not yet got their ration cards.

SHRI MOHANRAJ KALINGARAYAR: Sir, the Delhi Enforcement authorities have raided about 184 licensed holders for the essential commodities. Some of their licences have been cancelled after the raid while some of the licences have again been extended in certain cases. I would like to know what is the main policy of the Ministry in this regard—do they differentiate as between big blackmarketeers and hoarders and small ones? I want to know whether everyone of them is treated alike.

SHRI ANNASAHEB P. SHINDE: Of course, malpractices between the big hoarders and profiteers and small ones have to be differentiated. But, nobody—even a small fair price shop owner—has any authority to commit irregularities or malpractices. Therefore, the law may have to take its own course against anybody who commits the breach of law.

श्री जनजाब मिश्र : प्रश्न के उत्तर में श्री महोदय ने बताया है कि 1 नवम्बर से 15 नवम्बर तक 184 कैसों की जांच पड़ताल की गई जिन में से 150 कैसिन अनियमित पाए गए। क्या इससे 1 प्रश्न उभर कर सामने नहीं आते

हैं ? एक अनियमितताएँ—बड़ल्ले से चल रही है और जो आपकी मशीनरी है वह इन पर काबू पाने में असमर्थ है। मैं जानना चाहता हूँ कि इन दोनों पर नियंत्रण पाने के लिए आप क्या कर रहे हैं।

SHRI ANNASAHEB P. SHINDE: Because of action taken during the last few months in Delhi, I think the malpractices have gone down and the Delhi Administration have succeeded in reducing them. I cannot claim that these have been eliminated. That is not possible. This had a salutary effect on the prices and availability of essential commodities in Delhi. I think that by and large this has helped in disciplining the trades.

श्री जी. सोहन लाल : आप कहते हैं कि स्टाफ बहुत अच्छा काम कर रहा है। वह इतना अच्छा काम कर रहा है कि उसकी मेहरबानी से ही पिछले दो साल में ग्यारह लाख बोगस कार्ड बने हैं दिल्ली में। मैं जानना चाहता हूँ कि क्या ये बची बच गये होंगे और होंगे तो कब तक और इसके लिए आपने कौन सा तरीका अपनाया है ?

आपका स्टाफ जो छापे मारता है ऐसी दुकानों पर मारता है जहाँ कुछ नहीं मिलता है और नाम हो जाता है कि हमने इतने छापे मारे हैं। ऐसे इस्पेक्टर जिन के इलाकों के अन्दर छापे मारे गए हैं इनफोर्समेंट की तरफ से, उनको भी कोई सजा दी गई है ?

SHRI ANNASAHEB P. SHINDE: Of course we shall seek the cooperation of the hon. Member and the public. This is not confined to Delhi alone. This is an all-India problem in all metropolitan cities. In fact, the Delhi Administration is taking steps. In practice, this is found to be a very difficult proposition unless there is public cooperation in the matter.